GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3763

TO BE ANSWERED ON THE 21st DECEMBER, 2021/AGRAHAYANA 30,1943 (SAKA)
BPRD FINDINGS ON WOMEN IN POLICE FORCE

3763. MS. S. JOTHIMANI:

SHRI K. NAVASKANI:

SHRI K. MURALEEDHARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the Bureau of Police Research and Development's (BPRD) latest findings indicating that women make up only 10.30 percent of India's Police Force;
- (b) whether the Government is taking any steps to ascertain the causes for this gender divide and if so, details thereof; and
- (c) the steps taken by the Government or plans to take to reduce this gender divide?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): As per data on Police Organisations compiled by Bureau of Police Research & Development (BPR&D), out of the actual strength of 20,91,488 police personnel in States/UTs as on 01.01.2020, the strength of women police personnel is 2,15,504 which is 10.30%.
- (b) & (c): "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to recruit police personnel including improvement of gender balance in police force. The Centre also issues

advisories to the States for increasing number of women in the police forces. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019 and 22.06.2021 to all the State Governments to increase the representation of women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of male constables. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

States have also been advised to strengthen welfare measures for women police personnel such as provision of housing and medical facilities and conducive work environment.
